GOVERNMENT OF INDIA

MINISTRY OF INFORMATION & BROADCASTING

LOK SABHA

UNSTARRED QUESTION No. 4513

(TO BE ANSWERED ON 28.03.2023)

NEWLY SANCTIONED FM CENTRES

4513. SHRI S. MUNISWAMY:

Will the Minister of Information and Broadcasting be pleased to state:

- (a) the time by which the newly sanctioned Frequency Modulation
 (FM) Centres are likely to be operational across the country including Karnataka and Kolar district;
- (b) the reasons for the delay over an year than the earlier stipulated time;
- (c) whether the sanctioned FM Centre at Kolar will be useful to people from Sidlaghatta and Chintamani tehsils of Chikkaballapur district apart from the Kolar district; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF YOUTH AFFAIRS AND SPORTS

(SHRI ANURAG SINGH THAKUR)

(a) 154 numbers of All India Radio FM transmitters/centres approved across the country under Central Sector Scheme "Broadcasting Infrastructure and Network Development (BIND)" for the period 2021-26 are at various stages of operationalisation.

(b) The commissioning of new transmitters including 100 Watt FM transmitter at KGF Kolar was impacted due to COVID-19 pandemic situation which caused shortage of labour and disruption in international and domestic supply chain.

(c) & (d) Sidlaghatta and Chintamani tehsils of Chikkaballapur district do not fall under the coverage area of FM transmitter at KGF Kolar as it has a coverage in radial distance of 10 to 12 kms.

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